

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA  
UNSTARRED QUESTION NO. 1932  
TO BE ANSWERED ON 21<sup>st</sup> December, 2018  
Agrahayana 30, 1940 (Saka)

SUUTI

1932. SHRI P. NAGARAJAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has decided to sell more of its Specified Undertaking of the Unit Trust of India (SUUTI) holdings separately during this financial year;
- (b) If so, the details thereof and the reasons therefor;
- (c) the reason of selling SUUTI holdings along with the income/revenue expected through this sale; and
- (d) the time by which the selling process is likely to be completed?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(Shri PON. RADHAKRISHNAN)

(a) to (d): Divestment of Specified Undertaking of the Unit Trust of India (SUUTI) holdings in different companies through various SEBI approved mechanisms is an ongoing process. The actual timing and mode of divestment is decided depending on market conditions for optimum realization of sale proceeds. Further, SUUTI holdings in three companies (L&T, Axis Bank and ITC) are also divested through Bharat-22 ETF Index.

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